

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 122 OF 2018 &
IA NO. 403 OF 2018

Dated: 18th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mahur Foods and Beverages

.... Appellant(s)

Versus

Gulbarga Electricity Supply Company Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Proxy for Mr. Shailesh madiyal

Counsel for the Respondent(s) : -

ORDER

Issue notice to the respondents, returnable on 4-7-2018.

List the matter on **4-7-2018**.

(S. D. Dubey)
Technical Member
tpd/vg

(Justice N. K. Patil)
Judicial Member